


FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF ASTM SKILLS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	ASTM SKILLS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	02/04/2008
3.	Authority under which corporate debtor is incorporated / registered	ROC Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74920MH2008PTC180738
5.	Address of the registered office and principal office (if any) of corporate debtor	45, Chimbai Road, Behind St. Andrews Church, off Hill Road, Bandra (West), Mumbai MH 400050 IN
6.	Insolvency commencement date in respect of corporate debtor	09/02/2023 (The CIRP has commenced on 09/02/2023. The copy of which was uploaded on the portal of Hon'ble NCLT on 15/02/2023)
7.	Estimated date of closure of insolvency resolution process	08/08/2023 (Being 180 days from 09/02/2023)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Prashant Jain Registration No. IBBI/IPA-001/IP-P01368/2018-2019/12131
9.	Address and e-mail of the Interim Resolution Professional, as registered with the Board	Add: A501, Shanti Heights, Plot No. 2,3,9B/10, Sector 11, Koparkharine, Thane, Navi Mumbai- 400709 Email id: <u>ipprashantjain@gmail.com</u>
10.	Address and e-mail to be used for correspondence with the interim resolution professional	SSARVI Resolution Services LLP Add: B-610, BSEL Techpark,, Sector 30 A, Opp. Vashi Railway Station, Navi Mumbai - 400703 Website: www.ssarvi.com/ Email: astm.cirp@gmail.com
11.	Last date for submission of claims	01/03/2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution	NA




	professional	
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at	https://www.ibbi.gov.in/home/downloads NA

Notice is hereby given that the Hon'ble National Company Law Tribunal, Mumbai Bench has ordered the commencement of a Corporate Insolvency Resolution Process of the **ASTM SKILLS PRIVATE LIMITED** on 09/02/2023 (The CIRP has commenced on 09/02/2023. The copy of Order dated 09/02/2023 was uploaded on the portal of Hon'ble NCLT on 15/02/2023)

The creditors of **ASTM SKILLS PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before 01/03/2023 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



SD/-

Mr. Prashant Jain

Registration No.: IBBI/IPA-001/IP-P01368/2018-2019/12131

Interim Resolution Professional

in the matter of Astm Skills Private Limited

Date: 16/02/2023

Place: Mumbai